

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF DEFENCE  
LOK SABHA

STARRED QUESTION NO.143

TO BE ANSWERED ON THE 25<sup>TH</sup> NOVEMBER, 2016

MODERNISATION OF DEFENCE FORCES

\*143. SHRI GOPAL SHETTY:

Will the Minister of DEFENCE j{k k ea=h  
be pleased to state:

- (a) whether the Government proposes to modernise the Defence Forces, including the Indian Air Force and if so, the areas / fields identified along with funds earmarked for the purpose;
- (b) whether the Indian Air Force also proposes to expand its fleet and if so, the details thereof;
- (c) whether any long term plan has been drawn for modernisation and expansion of the Indian Air Force and if so, the details thereof; and
- (d) the extent to which Make in India initiative is likely to be factored in the implementation / expansion plan of Indian Air Force?

A N S W E R

MINISTER OF DEFENCE

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(SHRI MANOHAR PARRIKAR)

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**(a) to (d): A Statement is laid on the Table of the House.**

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 143 FOR ANSWER ON 25.11.2016**

**(a) to (d):** Modernisation of the Armed Forces, including the Indian Air Force (IAF), is a continuous process based on threat perception, operational challenges and technological changes to keep the Armed Forces in a state of readiness to meet various security challenges. This is achieved through induction of new equipment and technological upgradation of capabilities. The equipment and capabilities to be acquired for the Armed Forces are identified through a comprehensive planning process and after deliberations at various levels. Funds earmarked for modernisation and capital acquisition for the Armed Forces in the last three years and the present year are indicated below:

(₹ In Crore)

Year	Funds Allocated
2013-14	66,406.41 (RE)
2014-15	66,151.73 (RE)
2015-16	65,400.00 (RE)
2016-17	70,000.00 (BE)

Government is taking necessary action to expand and modernise the IAF fleet. To this end, nine contracts have been signed in the last 3 years and in the current year for induction of fighter aircraft, training aircraft, transport aircraft and heavy lift and attack helicopters, at a total value of ₹ 90,720.29 Crore. To further meet the expansion and modernisation requirement of IAF, Acceptance of Necessity (AoN) has been accorded in the last 3 years and during the current year for 40 cases involving ₹ 2,01,133.89 crores. This includes AoN for procurement of various types of aircraft and helicopters with a total value of ₹ 1,24,666.26 Crore.

With regard to the 'Make in India' initiative, the AoNs granted in the last 3 years and current year include 22 cases, valued at ₹ 71,509.25 crore which are under the Buy (Indian) and "Buy Indian (IDDM)" Categories, wherein contracts will be concluded with Indian vendors. This includes manufacture of 83 Light Combat Aircraft (Tejas) by HAL. In addition, 'Buy (Global)' cases above a threshold, have provision for discharge of offset obligations, which is aimed at leveraging capital acquisitions to develop Indian defence industry.

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